

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

SATURDAY, THE 11<sup>TH</sup> DAY OF APRIL, 2020 /22ND CHAITHRA, 1942

Bail Appl.No.2278 OF 2020

CRIME NO.739/2020 OF CHENGAMAND POLICE STATION, ERNAKULAM DISTRICT

PETITIONER/ACCUSED NO.4:

AKHIL M.R., S/O RAJAN,  
AGED 25 YRS, MALIAKKAL(H), PUTHUKAI NAGAR BHAGHOM,  
MEKKADU KARA, NEDUMBASSERY VILLAGE, ERNAKULAM DISTRICT.

BY ADV.SRI. AJEESH UMMER

RESPONDENTS/COMPLAINANTS:

1. STATE OF KERALA,  
REPRESENTED BY THE PUBLIC PROSECUTOR,  
HIGH COURT OF KERALA, ERNAKULAM, KOCHI-682 031.
2. THE SUB INSPECTOR OF POLICE,  
CHENGAMAND POLICE STATION,  
ERNAKULAM DISTRICT, PIN-683578.

BY PUBLIC PROSECUTOR SMT.PUSHPALATHA M.K.

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 11.04.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

Learned Public Prosecutor seeks time to produce the case records.

Post on 17.4.2020.

**RAJA VIJAYARAGHAVAN.V.**

**JUDGE**

ps/11/4/2020